LIST OF CREDITORS OF APM DESIGN BUILD PRIVATE LIMITED

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: APM Design Build Private Limited; Date of commencement of CIRP: 23.05.2025; List of Creditors as on: 12.07.2025

(Amount in ₹

				,		r		· · ·		(Amount in ₹)
SI. No.	Category of creditor	Summary	of claimsreceived			Amo unt of conti ngen	Amount of claims rejected	Amount of claims under verification		Remark,if any
		No. of claims	Amount	No.of claims	Amount	claim s				
1	Unpaid insolvency resolution process costs								N A	
2	Liquidation costs incurred till date								N A	
3	Secured financial creditors	1	2,23,11,506.82	1	2,23,11,506.82			0		Provisionally Admitted
4	Unsecured financial creditors	1	36,50,520	1	36,50,520			0		Provisionally Admitted
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)			· · · · · · · · · · · · · · · · · · ·						
8	Operational creditors (other than Workmen, Employees and Government Ducs)	8	10,31,84,862	8	9,20,80,360			1,11,04,502		Provisionally Admitted & Some under Verification
	Other stakeholders, if any (other than financial creditors and operational creditors)									
	Total	10	12,91,46,888.82	10	11,80,42,386.82			1,11,04,502		



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List of secured financial creditors

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SI.	Name of	Details	of claim			Details of cl		Amount of	Amount	Amount	(A) Amount of	mount in ₹) Remarks,if		
No.	creditor	rece	ived	-						contingent		1	claim under	any
			claimed	Amount of claim admitted	of claim	coveredby security	Amount covered by guarantee	related	% voting share in COC		mutual dues, that may be set off		verification	
1	Union Bank of India	5-Jul-25	22311506.82	22311506.82			Yes	No	85.94%					Provisionally Admitted



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					 							(Amount in	₹)
SI. No.	Name of creditor	Details of 6 receive			Details of cl	aim admit	ted		Amount of continge ntclaim	of any	Amount of claim rejected	Amount of claim under verification	Rema rks,if any
		Date of receipt	Amount claimed	Amount of claim admitted	coveredby security		Whether related party?	% voting share in COC					
1.	ICICI Bank	05.07.2025	36,50,520	36,50,520				14.06%					Provisi onally Admitt ed

List of unsecured financial creditors



Name of the corporate debtor: APM Design Build Private Limited; Date of commencement of CIRP: 23.05.2025; List of Creditors as on: 12.07.2025

				List	of operational cre	untor 3 (••	orkineny				(A	mount in ₹)
 Name of authorised	Name of workman		of claim eived		Details of claim a	dmitted		Amount of contingent		Amount of claim	Amount of claim under	
representative, if any			Amount claimed	amount of claim admitted		of	% share in total amount of claims admitted	claim	mutual dues, that may be set off		Verification	
		Ţ					<u> </u>					



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 	· · · · · · · · · · · · · · · · · · ·										(Am	ount in ₹)
	Name of employee	1	of claim eived		Details of claim ad	mitted		Amount of contingent		Amount of claim	Amount of claim-under	
representative, if any				ount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	of claim	% share		mutual dues, that may be set off		verification	
							· · · · · · · · · · · · · · · · · · ·					

List of operational creditors (Employees)



Name of the corporate debtor: APM Design Build Private Limited; Date of commencement of CIRP: 23.05.2025; List of Creditors as on: 12.07.2025 List of operational creditors (Government Dues)

SI. No.		f Claimant	Details received	of claim			ils of claim	admitted		Amount of		Amount of claim	Amount of	iount in ₹) Bemarks, if any
	Department	Government	1	Amount claimed	Amount of claim admitted	of claim	covered by	attachment	% share in total amount of claims admitted		mutual dues, that may be set off		under verification	



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Name of the corporate debtor: APM Design Build Private Limited; Date of commencement of CIRP: 23.05.2025; List of Creditors as on: 12.07.2025

C1												 i	Amount in ₹)	1
	Name of stakeholder	Category of	rece				Details of	claim admit	ted		Amount of contingent	Amount of claim	Amount of claim under	Remarks, if any
•		rs (preference sharehold ers /equity sharehold ers / partners / others)	Date of receipt	Amount claimed	Amount of claim admitted	ure	covered by lien or	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted		rejected	verification	
1	ArisInfra Solutions Limited		3-Jul-25	27,52,046									27,52,046	Reply Pending
2	KAV ENTERPRISE S		4-Jul-25	60,84,682									60,84,682	Wrong Form
3	Ojasvi Machines Pvt Ltd		4-Jul-25	2,72,259									2,72,259	No Form Submitted
4	R Steel and Cement		3-Jul-25	45,00,000	45,00,000			<u>.</u>						Provisiona lly Admitted
5	SKT Traderss		3-Jul-25	15,71, 495									15,71, 495	Wrong Form

List of operational creditors (other than Workmen, Employees and Government Dues)



6	Sri Sambavanath Agencies LLP,	5-Jul-25	4,24,020				-	4,24,020	No Form
7	Zetwerk Manufacturing Businesses Private Limited	5-Jul-25	4,91,19,258	4,91,19,25 8					Provisiona lly Admitted
8	AKG Shuttering Private Limited	5-Jul-25	38461102	38461102					Provisiona Ily Admitted



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												(A	mount in ₹)	
	Name of stakeholder	Category of stakeholders (s of claim eived		De	etails of clair	n admitted		Amount of contingent		1	Amount of claim under	Remarks,
•		, i i	Date	claimed	Amount of claim admitte d	of claim	attachment	attachment	% share in total amount of claims admitted	1	mutual dues, that may be set off		verification	in any

List of other stakeholders, if any (other than financial creditors and operational creditors)

